

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CA 26/2015 in TCP-90(MB)/2014

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES:

Mukesh Kothari  
v/s.  
Jetex Carborators Pvt. Ltd. & Ors.

SECTION : 397-398 of Companies Act, 1956.

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ORDER

At request of the Petitioner's Counsel, list this matter on 08.10.2018.

SD/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

SD/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)